Annexure - 1

Name of the corporate debtor: Usher Eco Power Limited Date of commencement of Liquidation: 12 March 2024

List of creditors as on: 20 February 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Details of claim received		Details of claim admitted								Amount of	Amount of	Amount of claim	Remarks, if
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by gaurantee	% share in total amount of claims admitted	Amount of contingent claim	any mutual dues, that may be set off	claim rejected	under verification	any
1	Axis Bank Limited	23/04/24	1,14,83,14,216	1,14,83,14,216	Loan	1,14,83,14,216	Yes	Note - 4	1,14,83,14,216	46.97%	-	-	-	-	
2	Assets Care & Reconstructions Enterprise Limited (ACRE)	22/04/24	31,24,19,840	31,24,19,840	Loan	31,24,19,840	Yes	Note - 4	31,24,19,840	12.78%	1	-	-	-	Note 2
3	Authum Investment and Infrastructure Limited (formerly Reliance Commercial Finance Limited)	12/07/22	46,41,33,937	46,41,33,937	Loan	46,41,33,937	Yes	Note - 5	46,41,33,937	18.99%	1	1	1	-	Note -1
4	Deutsche Investitions- und Entwicklungsgesellsc haft mbH (DEG)	12/06/24	52,58,74,452	51,98,12,609	Loan	51,98,12,609	Yes	Note - 4	51,98,12,609	21.26%	-	-	60,61,843	-	Note - 2, 3
			2,45,07,42,445	2,44,46,80,602		2,44,46,80,602			2,44,46,80,602	100.00%	-	-	60,61,843	-	

Note

- 1. The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted CIRP has been deemed submitted and accordingly included in the stakeholders list in accordance with IBBI Regulation 30.
- 2. Since, there was no communication by ACRE and DEG on relinquishment of security within 30 days of of submission of claims, security interest is considered to be relinquished pursuant to Regulation 21A of Liquidation Process Regulations.
- 3. Since the disbursement of loan was in USD, the claim amount is converted into INR using RBI Reference Rate as on 12 March 2024 i.e. 1 USD = INR 82.7450
- 4. First pari passu charge on all fixed assets of the Company
- 5. First exclusive charge on all current assets of the Company